

WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION NO. 60/2019

IN TH MATTER OF :

GANESH DADARAO ANASANE

..... APPLICANT

VERSUS

AMRAVATI MUNICIPAL CORPORATION &amp; ORS.

..... RESPONDENTS

## COMPILATION -6

Sr No.	Exh	Particulars	Page No.
1		Affidavit -ACTUAL FACTS RELATED TO ORIGINAL APPLICATION NO. 60/2019	86-89
2	14A	Copy of GPS Photographs of Sukali MSW site, dated 15/10/2020 , 29/10/2020and drone photograph dated 30/10/2020 &Request Letter for Payment from MaRsPlaning and Engineering Services PvtLts	90 To 117
3	15	Copy of Bank Statement of MSW Management work AMC account, received under RTI Act.	118- 120
4	16	Copy of complaint dated -15 <sup>th</sup> October 2020 regarding disposal and Dumping of Dead animals and biomedical waste at Sukali MSW site of Amravati.	121 To 126

Date- 31/10/2020

Applicants

Ganesh Dadarao Anasane



Notary

N.V. KOLHATKAR  
NOTARY & ADVOCATE  
Maharashtra State, India  
REGD. No. 2940  
31.10.2020

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION NO. 60/2019

IN TH MATTER OF :

GANESH DADARAO ANASANE

..... APPLICANT

VERSUS

AMRAVATI MUNICIPAL CORPORATION &amp; ORS.

..... RESPONDENTS

AFFIDAVIT

ACTUAL FACTS RELATED TO ORIGINAL APPLICATION NO. 60/2019

I, Ganesh Dadarao Anasane S/O Dadarao Baliramji Anasane , R/O Durga Niwas Dahisath Chowk Near Vithal Mandir, Bhaji bazar Road Amravati 444601 , do hereby solemnly affirm and declare as under:

1. That I am applicant in the above-mentioned Original Application
2. I say that below facts are related to original application No. 60/2019 are true to my knowledge and I have not suppressed any material facts.
3. Actual quantum of legacy waste is increase at Sukali MSW site of Amravati Municipal Corporation.

A] Land reclaimed by March 2020, i.e Area of 9450 square meter that much of quantity of legacy waste is process by Bio-mining. From March 2020 Bio-mining work is completely stop.

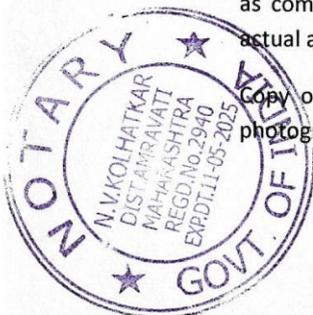
B] Remaining land reclamation is done by shifting Legacy waste (transporting it on the top of the Old legacy waste of Sukali MSW site ).

C] Request Letter for Payment from MaRs Planing and Engineering Services Pvt. Ltd. (PMC service for Implementation of SWM DPR- Amravati Municipal Corporation demanding for payment for 25% Completion of Bio-mining works as per DPR of SWM Amravati. In that it clearly mentioned that 25% of Bio-mining is carried out upto March 2020.

D] On the other hand daily collected, approximately 250 TPD of Municipal Waste from Amravati city from all 5 Zones is Continuously dumped at Sukali MSW site which in very large in quantity as compared to actual Legacy waste processed by Biomining from 9450 square meter area, actual area of Sukali MSW site is 9.34 Hr.

Copy of GPS Photographs of Sukali MSW site, dated 15/10/2020 , 29/10/2020 and Drone photographs-annexed as ANNEXURE

Notary



*N.V. Kolhatkar*  
**N.V. KOLHATKAR**  
 NOTARY & ADVOCATE  
 Maharashtra State, India  
 REGD. No. 2940

23.10.2020

2) Actual Fund spend for MSW work by Amravati Municipal Corporation is less than 2 Cr against DPR of 40.70 Cr for MSW projects.

Amount of 8098562/- (Eighty lakh ninety eight thousand five hundred sixty two) Rupees paid to M/s Ganga Trading Company for the contract of Installation of processing unit and landfilling at 3 different MSW site at Amravati, Date of payment - 08/05/2020 against Contract Value 19 Cr.

Amount of 9534757/- (Ninety five lakhs thirty four thousand seven hundred fifty seven ) rupees paid to M/s Sadguru Bagde Baba Enterprises for Bio-mining project , Date of payment- 11/08/2020 against Contract of 4.65 Cr.

Amravati Municipal Corporation is having sufficient fund

As per the Joint report submitted by Hon'ble Collector / District Magistrate Amravati and Sub Regional officer Maharashtra Pollution control Board, Regional office Amravati dated 17/09/2019 in compliance of direction issued by the Hon'ble National Green Tribunal by an order dated 22/08/2019.

Page no. 46 . In that it is clearly mentioned that Amravati Municipal Corporation has received first phase of grant amount of Rs. 11.87 Cr, Check deposit Dated-14/02/2019 from Central Government being a portion of State Government for approved DPR of Rs. 40.70 Cr for Municipal Solid Waste Management project under Swachh Bharat Abhiyan.

From Last one year only 5 % of Money is spend for MSW work against the Sanction MSW-DPR of 40.70 Cr as per the Bank record upto 30th September 2020 received Under RTI Act , this shows that Amravati Municipal Corporation is not serious about Municipal Solid Waste Management work.

Copy of Bank Statement dated 30<sup>th</sup> December 2019 to 30<sup>th</sup> September 2020 of MSW Management work account, received under RTI- annexed as ANNEXURE-

5) Now also transportation and disposal of Dead Animal and Biomedical waste at Sukali MSW site is going on. Already incidence dated 15th of October 2020 is reported to MPCB Amravati Regional office, MPCB Sion Head office and Amravati District Collector along with GPS photos .

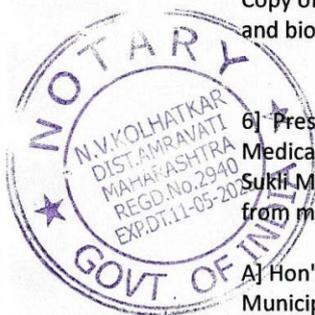
Copy of complaint dated 15<sup>th</sup> of October 2020 regarding disposal and Dumping of Dead animals and biomedical waste at Sukali MSW site of Amravati annexed as ANNEXURE-

6] Present Hon'ble Municipal Commissioner of Amravati and Presently working (Sanitation) Medical Officer is well aware of incidences related to Non compliance of MSW management at Sukli MSW site of Amravati, because both are Connected with Amravati Municipal Corporation from more than 10 years.

A] Hon'ble Municipal Commissioner of Amravati- Already work before for 3 years In Amravati Municipal Commissioner on the post of Dy. Commissioner from 2007 to 2010 and presently working from March 2020 as Amravati Municipal Commissioner.

B] Present (Sanitation) Medical Officer- working in Amravati Municipal Corporation from last 17 years – Date of Joining in Amravati Municipal Corporation is 20/11/2003. Worked as Sanitation & Medical Officer for the following period( 18/02/2008 to 25/03/20010 ) ( 01/02/2016 to 30/11/2018 )and presently working from last one year.

In the present fact and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to pass an order thereby Impose punitive action against all officers from the respondent organization /departments, Amravati Municipal Contractors who deliberately



**Notary**

*N.V. Kolhatkar*  
**N.V. KOLHATKAR**  
 NOTARY & ADVOCATE  
 Maharashtra State, India  
 REGD. No. 2940

turned blind eye towards Compliance of MSW Rules 2016 and completely failed to protect the Environment and responsible for the Environmental damage and also direct Amravati Municipal Corporation to submit GPS /Drone/Aerial Video Photography of each and every work related MSW under the super vision of 3<sup>rd</sup> Party, as there is chances of shifting of Legacy waste to other non-polluted area which may causes damage to other surrounding healthy Environment.

I also prayed that this Hon'ble Tribunal kindly go through my submitted Aerial Photo and video shooting of the Sukali MSW site dated- 30/10/2020 in the form of Pen drive , to know ground reality and actual status of Legacy waste which I am going to submit physically to Hon/ble National Green Tribunal at Faridkot House,New Delhi.

Pass any such order, as the Hon'ble Tribunal may deem fit and proper in the fact and circumstances of matter.

**VERIFICATION**

I, Ganesh Dadarao Anasane , (Amravati District President Bhrastachar Nirmulan Samiti Reg No-MAH/339/98/THN ) , S/O Dadarao Baliramji Anasane , R/O Durga Niwas Dahisath Chowk Near Vithal Mandir, Bhajibazar Road Amravati 444601 , Age 45 years , I hereby verify that the contents of the above paragraphs are true to my knowledge and I have not suppressed any material facts.

Date- 31/10/2020

Place- *Amr*

Before me  
*[Signature]*  
**N.V. KOLHATKAR**  
NOTARY & ADVOCATE  
Maharashtra State, India  
REGD. No. 2940

*[Signature]*  
APPLICANT  
Ganesh Dadarao Anasane



**Notary**

I do swear in the name of god  
Solemnly Affirm That  
This is my name and signature or  
(Marks) and that the contents of  
this affidavit are true and correct.

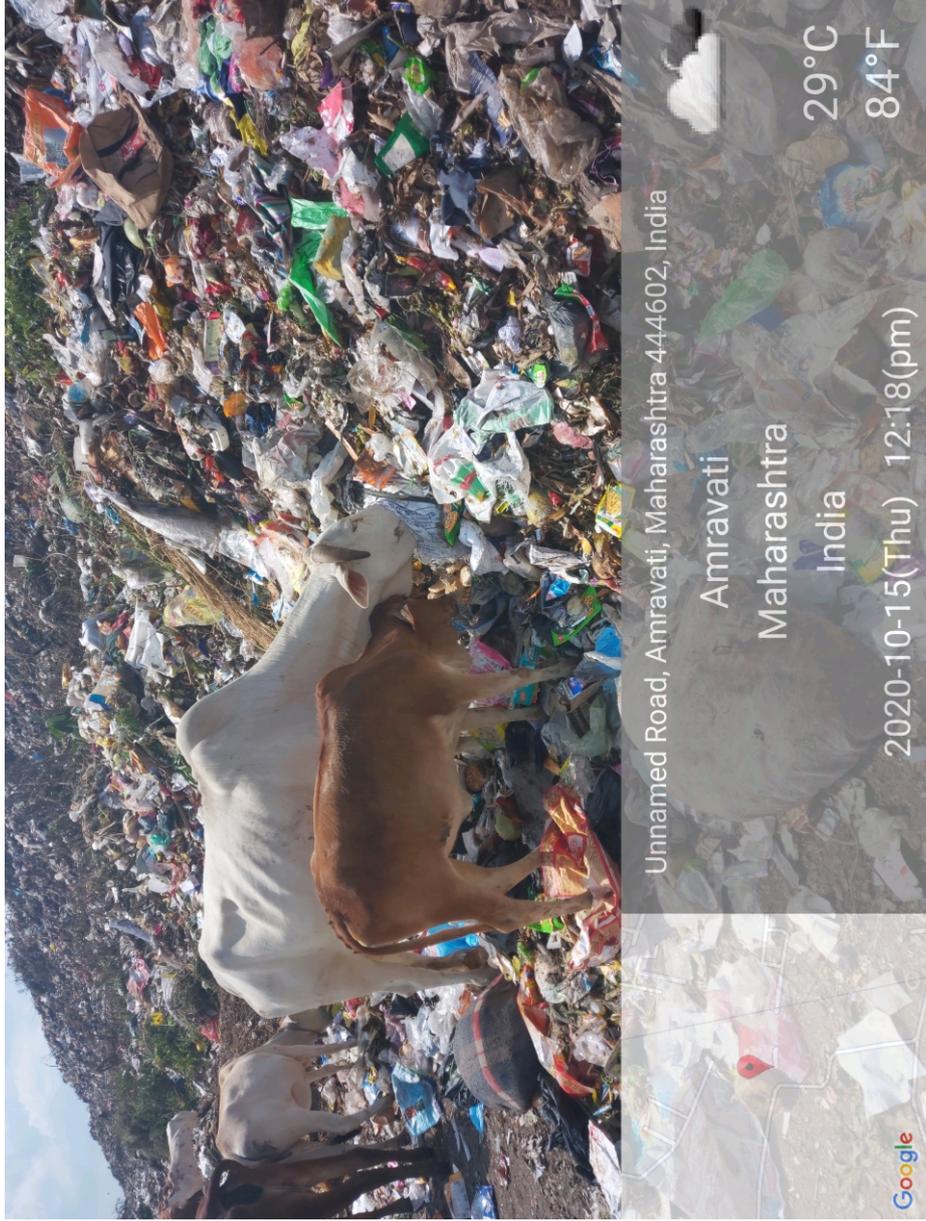
*[Signature]*  
Sign of Deponent

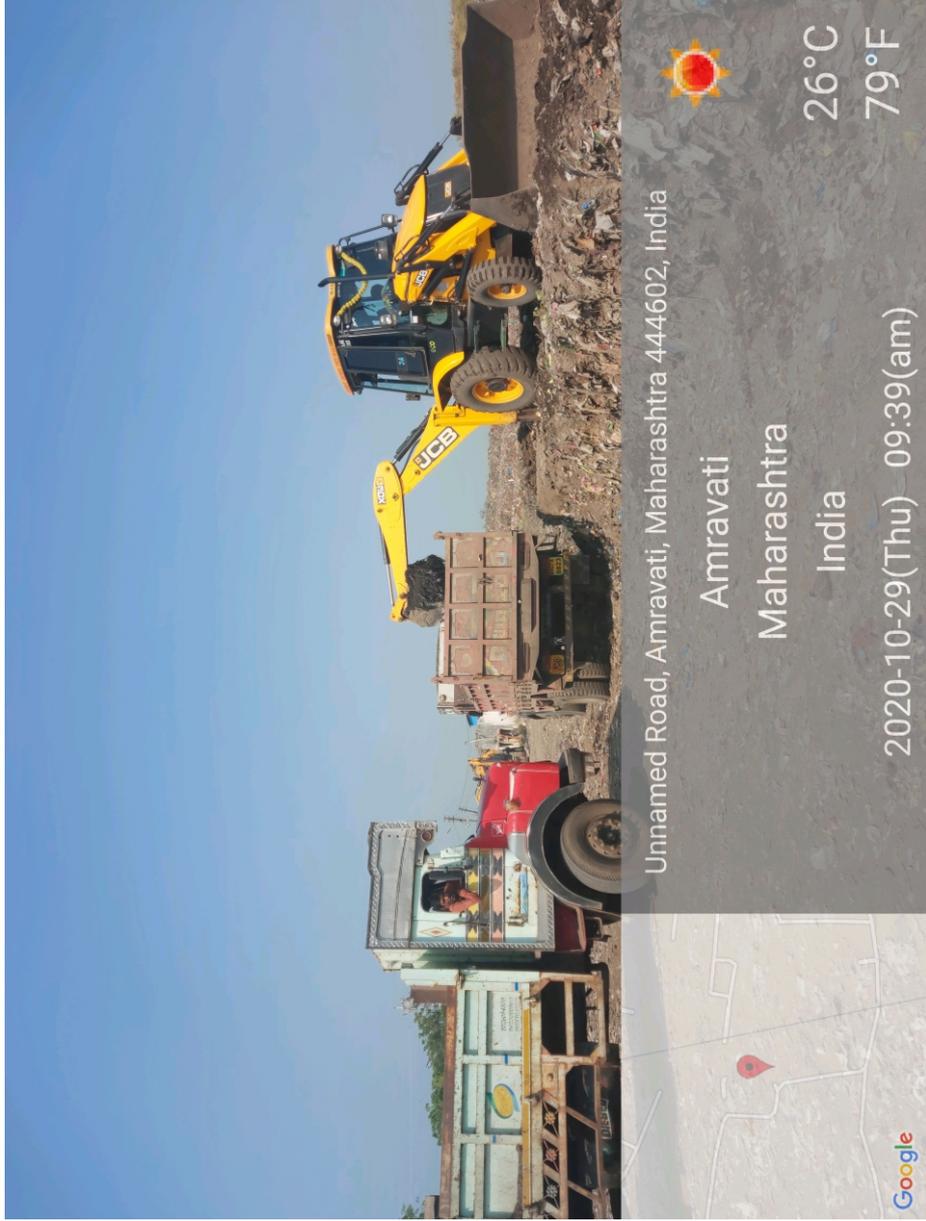
*[Signature]*  
Sign of Notary

ATTESTED THE SIGNATURE OF THE  
EXECUTANT AND NOT RESPONSIBLE  
FOR THE CONTENTS

N.R.S. No. 11232 / Date 31.10.2020  
2020







Unnamed Road, Amravati, Maharashtra 444602, India

Amravati

Maharashtra

India

2020-10-29 (Thu) 09:39 (am)



26°C

79°F

Google



Unnamed Road, Amravati, Maharashtra 444602, India

Amravati  
Maharashtra  
India

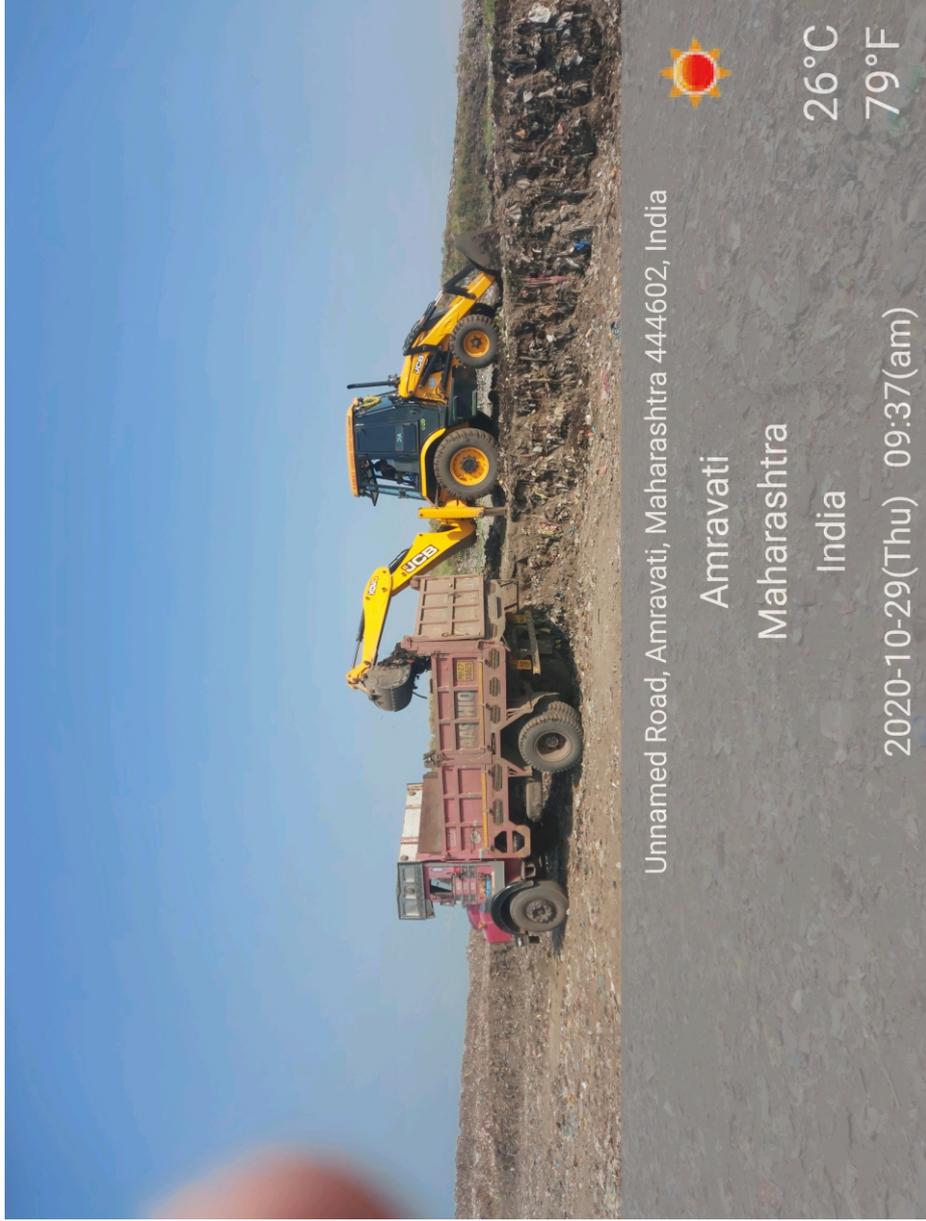
2020-10-15(Thu) 12:38(pm)



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Amravati

Maharashtra

India

2020-10-29(Thu) 09:37(am)



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Unnamed Road, Amravati, Maharashtra 444602, India



Amravati

Maharashtra

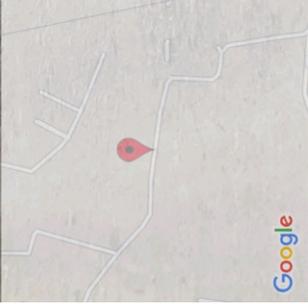
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Google

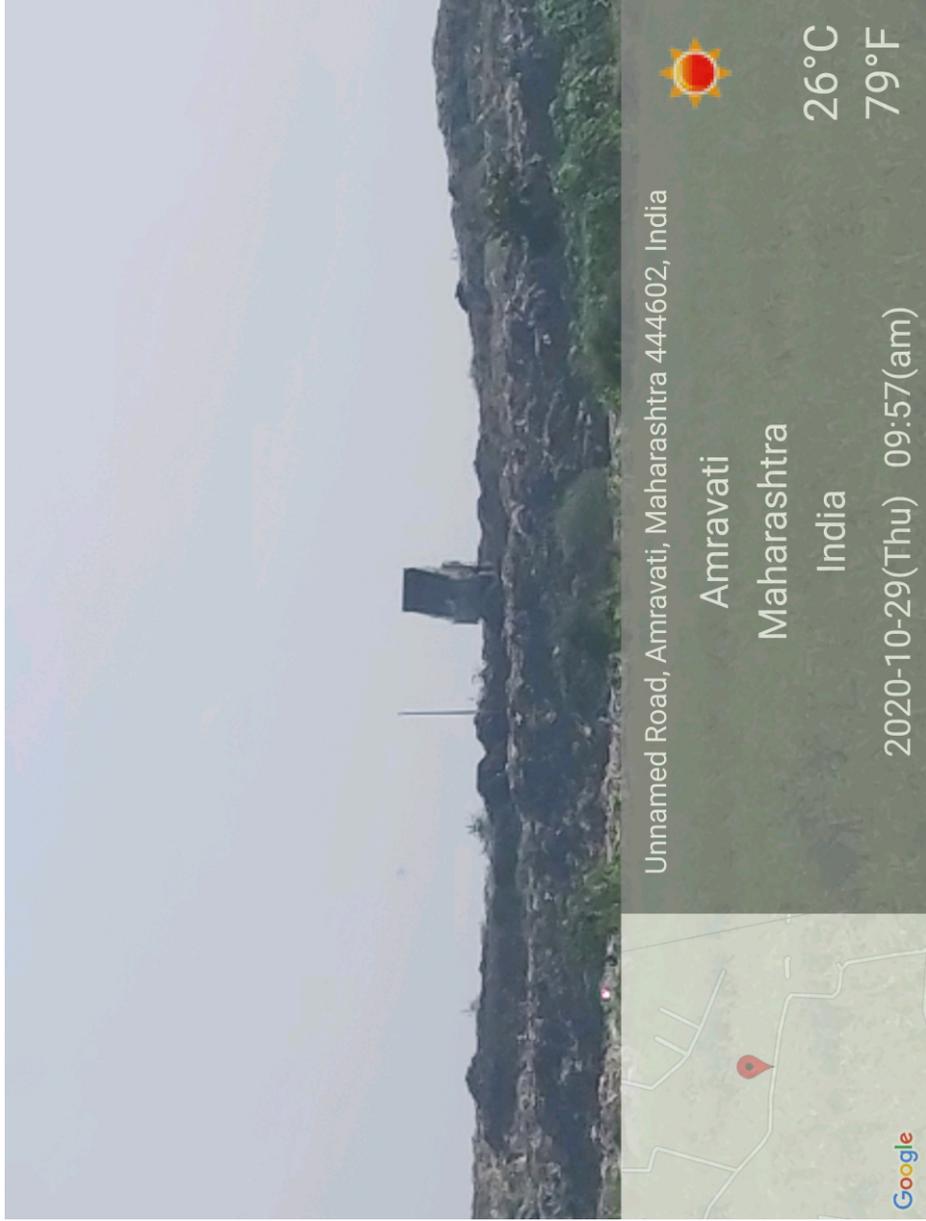
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Maharashtra  
India

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Unnamed Road, Amravati, Maharashtra 444602, India

Amravati  
Maharashtra  
India



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2020-10-29(Thu) 09:35(am)



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Amravati  
Maharashtra  
India

2020-10-15(Thu) 12:38(pm)



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Unnamed Road, Amravati, Maharashtra 444602, India

Amravati

Maharashtra

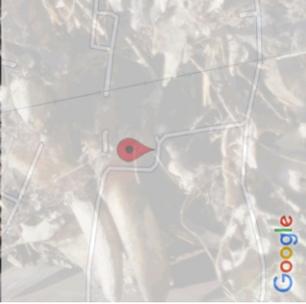
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2020-10-15(Thu) 12:38(pm)

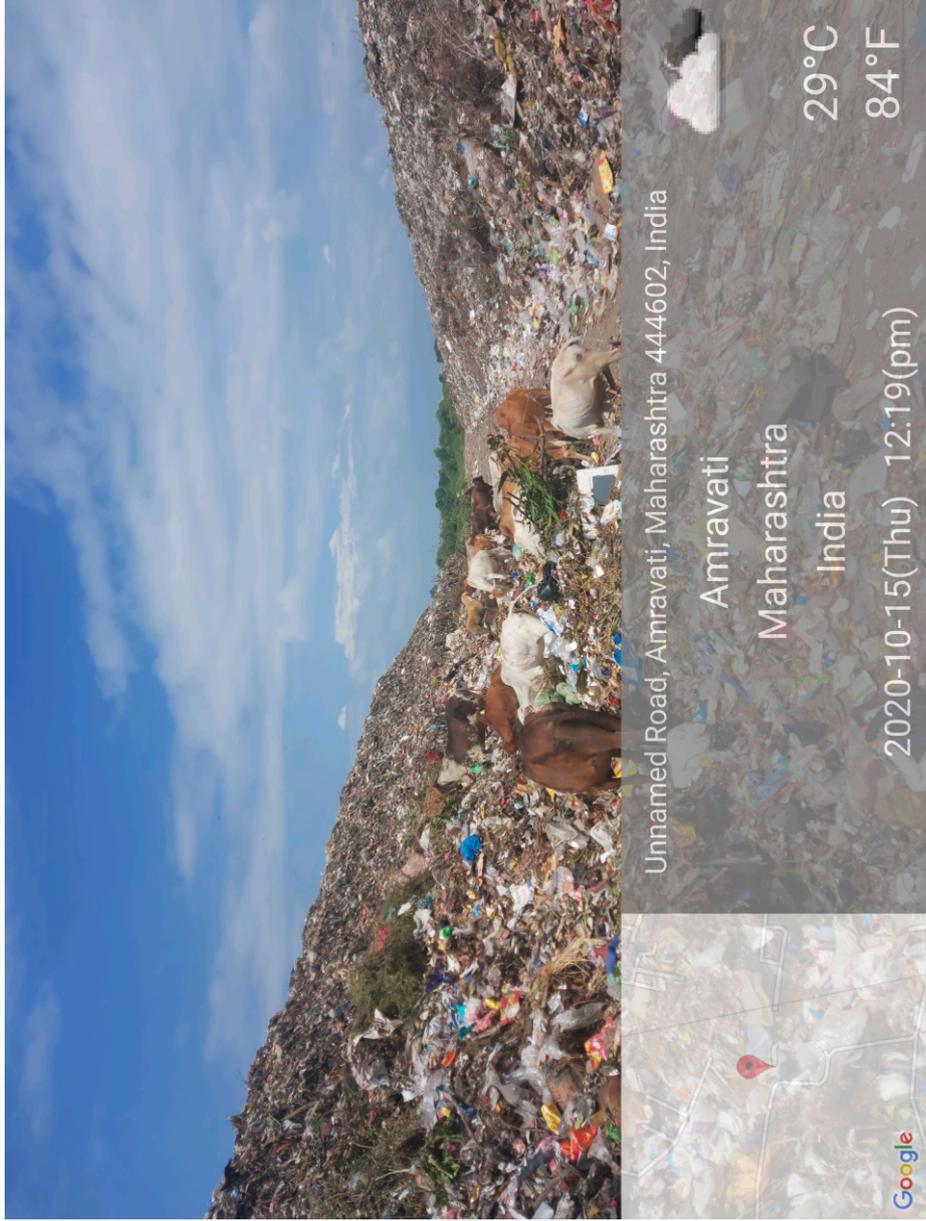


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Unnamed Road, Amravati, Maharashtra 444602, India

Amravati

Maharashtra

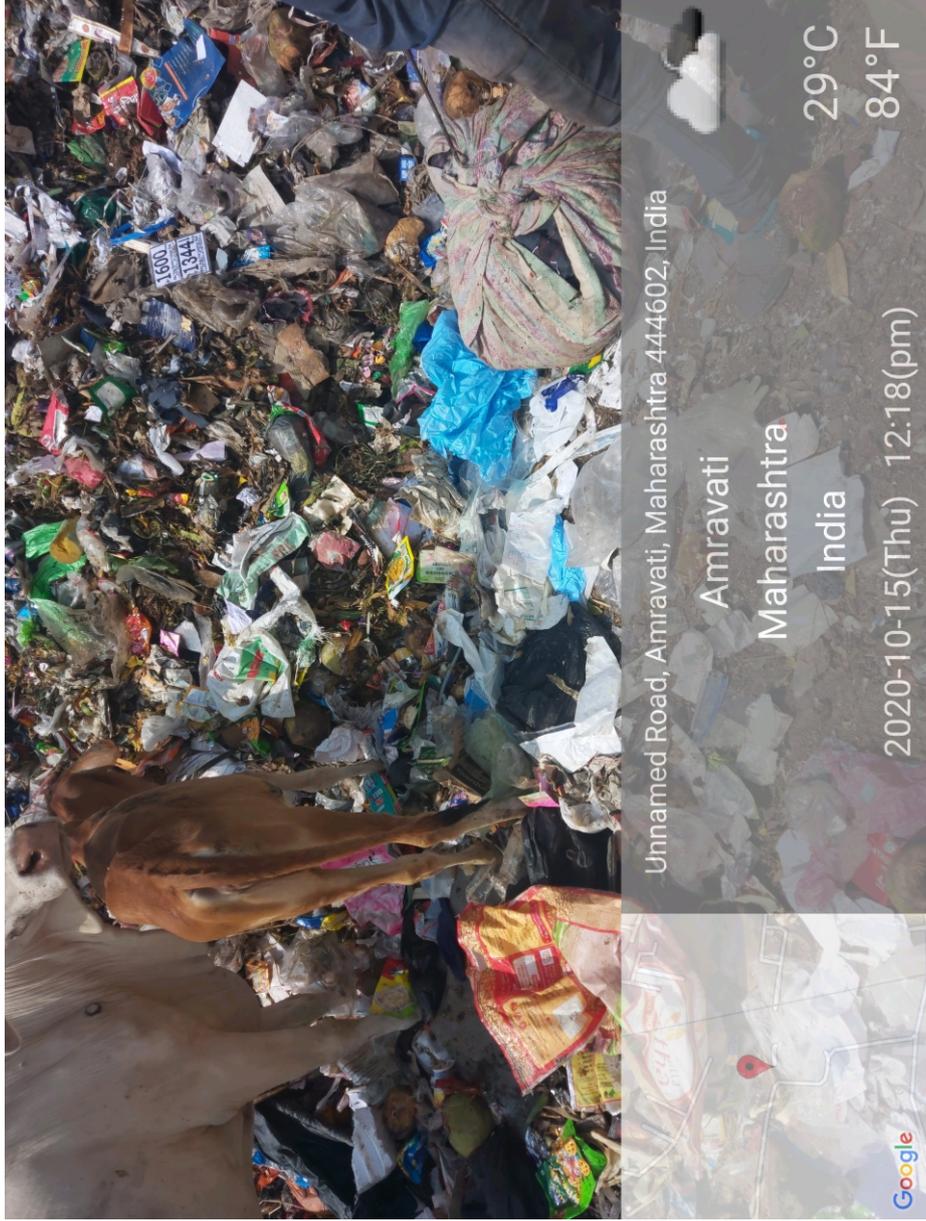
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Amravati

Maharashtra

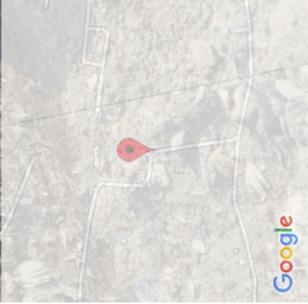
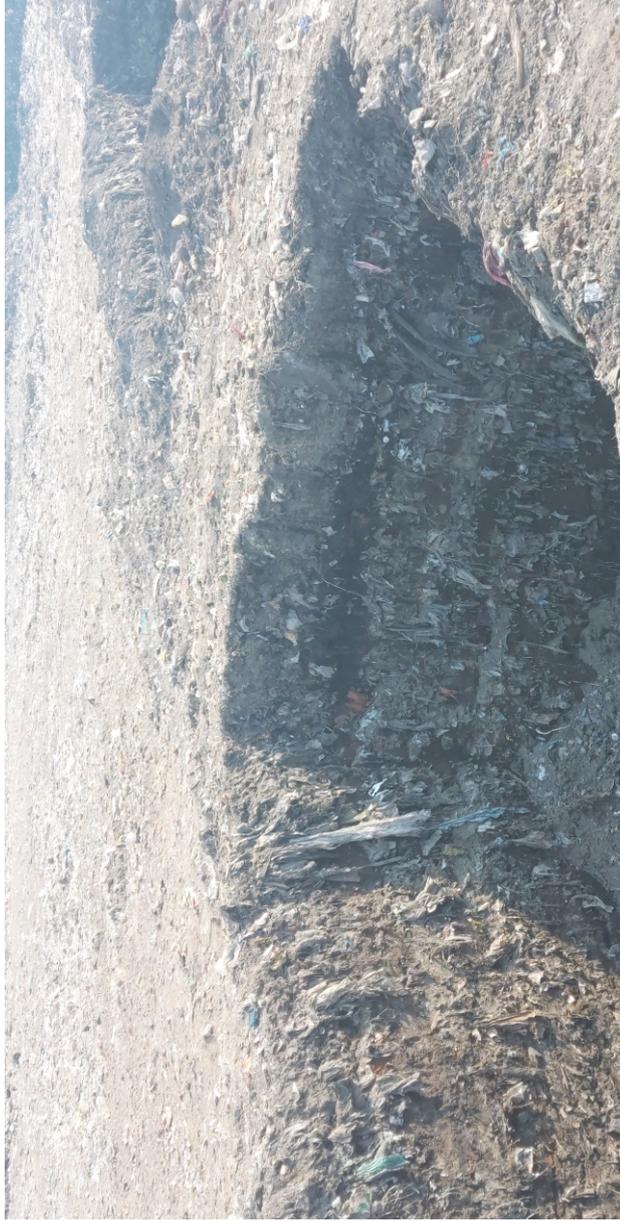
India

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Unnamed Road, Amravati, Maharashtra 444602, India

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Maharashtra  
India

2020-10-29(Thu) 09:58(am)



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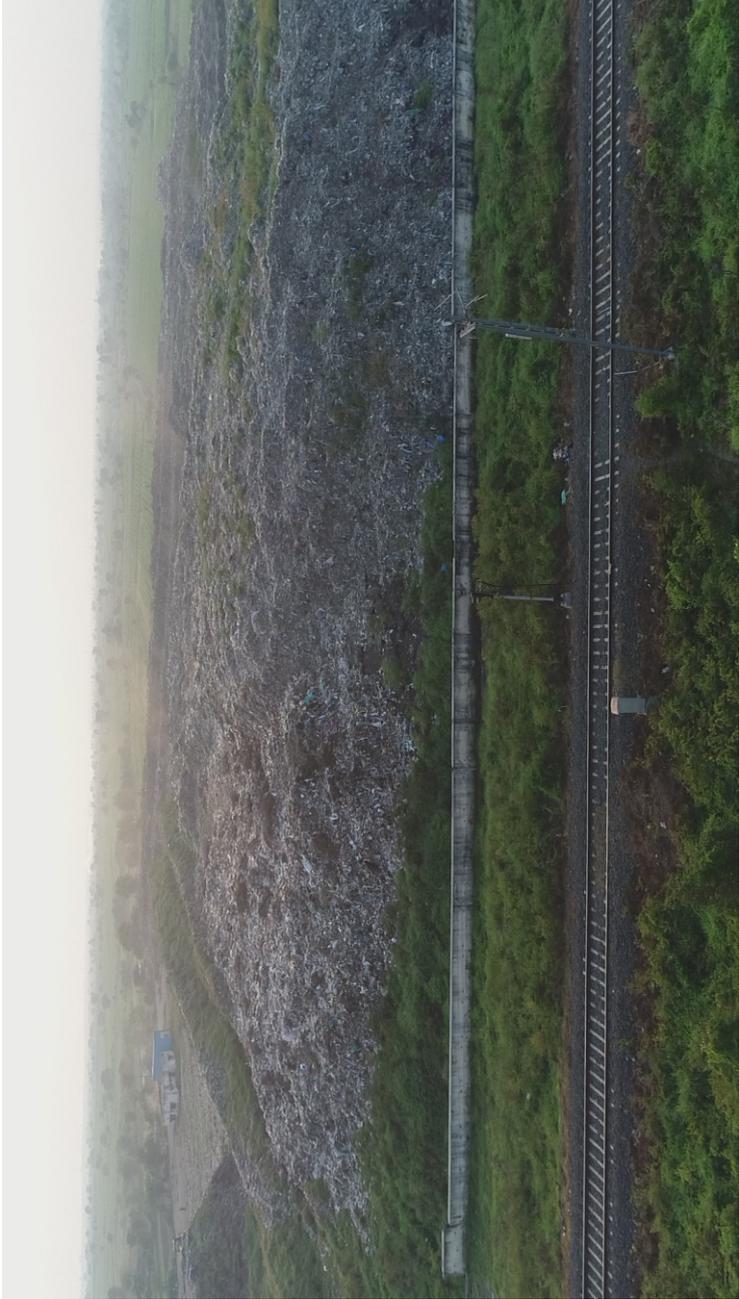














+1.6

117



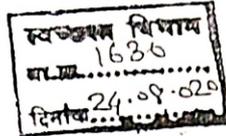
MaRS Planning & Engineering Services Pvt. Ltd.



E-mail: amc.pmemars@gmail.com

Ref: MaRS/PMC/AMC/0095/2020-21  
Dated: 24<sup>th</sup> Aug 2020

To,  
Commissioner,  
Amravati Municipal Corporation  
Rajkamal Square, Amravati,  
Maharashtra-444601



Subject: submission of revised invoice for 25% completion of biomining works- PMC services for implementation of SWM DPR-Amravati Municipal Corporation.

Reference: 1. Earlier invoice MARSPES/321 dated on 15.03.2020  
2. meeting in AMC dated on 16<sup>th</sup> Aug 2020

Sir,

With regard to above subject; as discussed with you, we herewith submit the revised invoice for our PMC services for 25% completion of bio-mining works as per DPR of SWM-Amravati.

We request you to replace the old invoice MARSPES/321 dated on 15.03.2020 of amount Rs 34635/- with New revised one for amount Rs 1,38,541/-.

Kindly do the needful and process the payment at the earliest.

Enclosed revised invoice with amount of Rs 1,38,541/-

Thanking you in anticipation.

Regards

Project Manager,

*Spatil*  
  
  
*Ritesh*  
M/S MaRS Planning & Engineering Services Pvt. Ltd.

*00*  
वैयक्तिक अधिकारी (स्वच्छता)  
Dr. MAZUMAR  
Pass for Payment

Copy to:  
1. MoE Amravati MC  
City Engg, Amravati MC

*29/8*  
*GA. nccsw*

①

Annexure = 16

118

## STATEMENT OF ACCOUNT

M/S. AMT MUN CORP GHANKACHARA VYAVASTHA  
RAJKAMAL SQUARE

AMRAVATI  
444601  
MAHARASHTRA  
INDIA

Branch: YES BANK LTD -AMRAVATI, MAHARASHTRA  
A/C type: SAVINGS ACCOUNT - TRUST  
OD Limit: 0  
Unclear Amt: 0  
Sweepin: N  
Email Id: accame1985@gmail.com

A/C Number: 10819460000044  
Customer Id: 11052619  
Jt Holder 1:  
Jt Holder 2:

Period: 13-DEC-2018 To 29-OCT-2020

TXN DATE	VALUE DATE	DESCRIPTION	REFERENCE	DEBITS	CREDITS	BALANCE
13-DEC-2018	13-DEC-2018	B/F ...		0.00	0.00	0.00
14-DEC-2018	15-DEC-2018	CHQ DEP-AXIS	000000253087	0.00	60,000,000.00	60,000,000.00
01-JAN-2019	31-DEC-2018	CREDIT INTEREST CAPITALISED		0.00	174,658.00	60,174,658.00
13-FEB-2019	14-FEB-2019	CHQ DEP-AMRAVATI-HDB	000000000470	0.00	118,733,895.00	178,908,553.00
01-APR-2019	31-MAR-2019	CREDIT INTEREST CAPITALISED		0.00	1,862,582.00	180,771,135.00
30-JUN-2019	30-JUN-2019	CREDIT INTEREST CAPITALISED		0.00	2,816,810.00	183,587,945.00
01-OCT-2019	30-SEP-2019	CREDIT INTEREST CAPITALISED		0.00	2,892,139.00	186,480,084.00
09-OCT-2019	09-OCT-2019	RTGS DR-UTIB0000265-AMRAVATI MUNICIPAL CORPORATION -NOC CHENNAI-YESBR52019100967484329	000000727381	170,000,000.00	0.00	16,480,084.00
02-NOV-2019	02-NOV-2019	CTS CLG MUM BANK OF MAHARASHTRA	000000727382	16,480,000.00	0.00	84.00
01-JAN-2020	31-DEC-2019	CREDIT INTEREST CAPITALISED		0.00	323,179.00	323,263.00
01-APR-2020	31-MAR-2020	CREDIT INTEREST CAPITALISED		0.00	4,822.00	328,085.00
01-JUL-2020	30-JUN-2020	CREDIT INTEREST CAPITALISED		0.00	4,625.00	332,710.00
01-OCT-2020	30-SEP-2020	CREDIT INTEREST CAPITALISED		0.00	4,182.00	336,892.00

Opening Balance : 0.00 C  
Total Debit Amt : 186,480,000.00  
Total Credit Amt : 186,816,892.00 Dr Count : 2  
Closing Balance : 336,892.00 Cr Count : 10

\*\*\*\*\*END OF STATEMENT\*\*\*\*\*

*Aj. Prade*  
Chief Accounts Officer  
Municipal Corporation, Amravati.

(2)

11/9

Sr.No.	DATE.	DESCRIPTION	CHEQUE NO.	DEBIT	CREDIT	BALANCE(In Rs.)
		BANK OF MAHARASHTRA				
	Account No.:	60344983071				
	Name: AMC GHANKACHARA VYAVASTHAPAN	Branch No.:	1170			
1	04-Nov-19	CQ 579943 AXIS BANK BY CLG			170,000,000.00	170,000,000.00
2	04-Nov-19	CQ 727382 YES BANK BY CLG			16,480,000.00	186,480,000.00
3	06-Nov-19	ISS CHQ ISSUE CHARGES		118		186,479,882.00
4	21-Nov-19	CHARGES REVERSAL			118	186,480,000.00
5	31-Dec-19	BY INTT			1,046,076.00	187,526,076.00
6	08-Feb-20	QTR SMS CHARGES		15		187,526,061.00
7	08-Feb-20	GST		2.7		187,526,058.30
8	31-Mar-20	BY INTT			1,636,358.00	189,162,416.30
9	11-May-20	GANGATRADINGCOMPANYPH	151881	8,098,562.00		181,063,854.30
10	22-Jun-20	BY INTT			1,300,344.48	182,364,198.78
11	22-Jun-20	INT DEBIT		1,300,344.48		181,063,854.30
12	30-Jun-20	Mr BR PARKING AC WITH I	151882	167,893.00		180,895,961.30
13	30-Jun-20	BY INTT			1,423,108.00	182,319,069.30
14	11-Aug-20	RTGS MAHBR52020081108403688 SADGURU	151885	9,534,757.00		172,784,312.30
15	11-Aug-20	RTGS MAHBR52020081108403688			9,534,757.00	182,319,069.30
16	14-Aug-20	RTGS MAHBR52020081408421117 SADGURU BAGDEBABA E		9,534,757.00		172,784,312.30
17	14-Aug-20	RTGS MAHBR52020081408421117			9,534,757.00	182,319,069.30
18	18-Aug-20	AMRAVATI		9,534,757.00		172,784,312.30
19	28-Aug-20	Mr BR PARKING AC WITH I	151883	83,947.00		172,700,365.30
20	30-Sep-20	BY INTT			1,231,922.00	173,932,287.30

Chief Accountant  
Municipal Corporation, Amravati.

Navati Municipal Corporation 20

- 20

120

C. 005

Month and date of payment	No. of voucher	Particulars of receipts			Cheque No.	Amount of Cheque		Amount of Transfer	Total Amount of each voucher		Daily Total with balance
		To whom paid	On what Account	Head of Account		Rs.	P.		Rs.	P.	
10	11	12	13	14	15A	15B	16	17	18	19	
1/9/2020											
To				Expn							
7/5/2020											
8/5/2020	01	Ganga Inauguration Campaign P.H. Jadhav.	सुप्लाय	एन००४२	151881	5098552	= 00	3098552	= 00		
9/5/2020											
To				Expn							
25/6/2020											
26/6/2020	02	SBI	Debit A.T.	एन००४२	151882	167295	= 00	167295	= 00		
	03	"	Debit Camp	"	151883	83947	= 00	83947	= 00		
	04	"	"	"	151884	1039156	= 00	1039156	= 00		
27/6/2020											
To				Expn							
10/8/2020											
11/8/2020	05	Saigwan Baido babu	Sukali Ganga Depot.	एन००४२	151885	9534757	= 00	9534757	= 00		

*[Signature]*  
Municipal Corporation

Annexure 15- 121

Serious matter of Transportation and Disposal of dead animals ,Biomedical waste at SUKALI MSW site

From: Ganesh Anasane (ganeshanasane@yahoo.com)

To: roamravati@mpcb.gov.in; rohq@mpcb.gov.in; collector.amravati@maharashtra.gov.in

Date: Thursday, 15 October, 2020, 03:04 pm IST



पत्र प्राप्त झाले

C.  
प्रा.का.म.प्र.नि. (नोंद) म)

पत्र प्राप्त झाले  
स्वाक्षरी :- .....  
दिनांक :- ..... 16/10/2020  
प्रा.का.म.प्र.नि. मंडळ, अमरावती.

122



Unmanned (Post) Amravati Maharashtra 444602 India

Amravati  
Maharashtra  
India

29°C  
84°F

2020-10-15 (Thu) 12:38 (pm)

Google







Unnams Road, Amravati, Maharashtra 445002, India

Amravati  
Maharashtra  
India



29°C

84°F

2020-10-15(Thu) 12:18(pm)



To,  
Regional officer  
Maharashtra Pollution Control Board  
Amravati.

Respected sir look into serious matter of Transportation and Disposal of dead animals ,Biomedical waste at SUKALI MSW site in the presence of Amravati Municipal sanitary Inspector of Sanitation department with the help of Contactor appointed for transportation of segregated Municipal solid waste to Sukali MSW site. Because of reason stray dogs, cows and birds are gathering at Sukali MSW site. The wastes can also spread weeds and pests, therefore, affecting agriculture and domesticated animals can also die after consuming poisonous materials from the waste. Animals may be contaminated by harmful bacteria contained in the trash, which may lead to a spread of diseases among different animals through the food chain. This thing happening when serious Covid -19 cases is increasing day by day in Amravati city. Once again Amravati Municipal Corporation is repeating same incidence for which already notice has been issued previously to Amravati Municipal Corporations on dated- 09/08/2019 ( MPC/SRO/AMT-1/0130/2019.

Please do the needful.  
Ganesh Anasane  
8788010288  
ganeshanasane@yahoo.com

Find attached todays photographs dated 15th October 2020.

Sent from Yahoo Mail on Android

पत्र प्राप्त झाले  
स्वाक्षरी :- .....  
दिनांक :- ..... 16/10/2020  
प्रा.का.म.प्र.नि. मंडळ, अमरावती.